

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/492/ (IB)/CB/2017

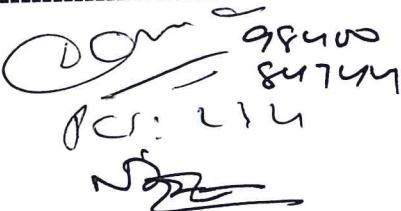
NAME OF THE PETITIONER(S) : MAYUR WOVENS PVT LTD

NAME OF THE RESPONDENT(S) : PALMETTO INDUSTRIES INDIA PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	M. K. BHANSAL	FOR PETITIONER	
2.	M. NIRMALKUMAR. (9190002695)	FOR RESPONDENT	

ORDER

Mr. M.K. Bhansal, Counsel for Petitioner present. Mr. M. Nirmalkumar, Counsel for Respondent present. They submitted that there is progress in settlement between the parties. Till now an amount of Rs.10 lakhs paid to the Petitioner and also a cheque for Rs.4 lakhs was handed over. Counsel for Respondent prayed time for settling the interest part and remaining amount. At request, time is enlarged. **Put up on 20.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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